

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO.98
Dated Guwahati, the 3rd August, 2023

In partial modification of Notification in this regard, Hon'ble the Chief Justice has been pleased to rename and re-constitute the "Committee for implementation of National Court Management System" for implementation of National Court Management System in the following manner:

NAME OF THE COMMITTEE	NAME OF HON'BLE JUDGES/ MEMBERS	SECRETARY
State Court Management Systems Committee	1. Hon'ble Mr. Justice Suman Shyam 2. Hon'ble Mr. Justice Kalyan Rai Surana. 3. Hon'ble Mr. Justice Manish Choudhury 4. Hon'ble Mr. Justice Soumitra Saikia 5. Hon'ble Mr. Justice Mridul Kumar Kalita 6. Sri Devajit Saikia, Senior Advocate,	Registrar (Judicial) assisted by Joint Registrar (PM & P)

This Notification will come into force with immediate effect.

Sd/-
(Aparna Ajitsaria)
REGISTRAR GENERAL
Date.03.08.2023

Memo No.HC-III-6/2021/4364-80 /G

Copy to:

1. Sri Devajit Saikia, Senior Advocate, the Advocate General, Assam.
2. The Registrar (Vigilance/ Judicial/ Administration/Establishment), Gauhati High Court, Guwahati.
3. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench Aizawl/ Itanagar Permanent Bench, Naharlagun.
6. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
7. The Joint Registrar (_____), Gauhati High Court, Guwahati.
8. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
9. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
10. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
11. The P.S. to Hon'ble Mrs./Mr. Justice _____, Gauhati High Court, Guwahati
12. The Project Manager, Gauhati High Court, Guwahati. **He is requested to upload this Notification in the website of the Gauhati High Court.**
13. The Court Manager, Gauhati High Court, Guwahati.
14. The A.O. (Judicial), _____ Section, Gauhati High Court, Guwahati.
15. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

Aparna Ajitsaria
REGISTRAR GENERAL